Annexure-III

Name of the corporate debtor: JSM Devcons India Private Limited

Date of commencement of CIRP 12-04-2019

List of creditors as on: 20-01-2025 (Version 8)

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

| Sl. No. | Name of creditor | Details of claim received | Details of claim admitted | | | | | | Amount of conti- ngent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
		Amount claimed	Amount of claim Provisional admitted	Nature of claim	Amount covered by security interest	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC					
1	Anzalp Herbal Product Pvt Ltd	26490390	26490390	Financial claim	No	No	No	4.18%	NIL	NIL	NIL	0	
2	Kohinoor Elastics Pvt. Ltd	35554212	35554212	Financial claim	No	No	No	5.61%	NIL	NIL	NIL	0	
3	Sasumorov Enterprises Pvt Ltd	7739029	7739029	Financial claim	No	No	No	1.22%	NIL	NIL	NIL	0	
4	Jagran Commodeal Private Ltd	3930300	3930300	Financial claim	No	No	No	0.62%	NIL	NIL	NIL	0	
5	Santushti Mercantile Private Limited	45914470	45914470	Financial claim	No	No	No	7.25%	NIL	NIL	NIL	0	
6	Omkar Tradexim Private Limited	15783865	15783865	Financial claim	No	No	No	2.49%	NIL	NIL	NIL	0	
7	VRR Financial Services Private Limited	24447660	24447660	Financial claim	No	No	No	3.86%	NIL	NIL	NIL	0	
8	Mercedes-Benz Financial Service India Pvt Ltd	6545572	6545572	Financial claim	No	No	No	1.03%	NIL	NIL	NIL	0	
9	Excellent Infra Build Pvt Ltd	21571646	21571646	Financial claim	No	No	No	3.40%	NIL	NIL	NIL	0	
10	Sandeep Sharma	684986	500000	Financial claim	No	No	No	0.08%	NIL	NIL	NIL	184986	
	TOTAL	**18,86,62,130**	**18,84,77,144**	Financial claim				**29.74%**				**1,84,986**	

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.